

**Shri P. R. Chakraverti:** He does not understand anything.... (Interruption).

**Shri Hari Vishnu Kamath:** He referred to the Deputy-Speaker's example. I want to know what is the example of the Deputy-Speaker which you have followed. What is that? It is rather obscure.... (Interruptions).

**Mr. Speaker:** Order, order. That was not in a good taste that he made the observation against that Deputy-Speaker as well as against me.

**Shri P. R. Chakraverti:** I am waiting for your reply.

**Mr. Speaker:** For my reply? What reply does he want me to give? I called him but he did not stand up. He said that he did not hear.... (Interruption) He must hear me. When he said that he had not heard me, I was allowing him an opportunity to put a question. Where was the cause for complaint then?

**Shri P. R. Chakraverti:** May I know whether the Government has taken into account the fact that these troubles were started because of scarcity of food and other essential goods in West Bengal and if so, whether, in the context of the demands of the released prisoners that Government should make it a point to solve the food problem, Government is taking the responsibility of supplying food and other essential goods?

**Shri Nanda:** In my statement I have pointed out that the Government of West Bengal is going to review the administration in respect of supply of food and kerosene. As to how far that was responsible for the disturbances, etc., is a matter for the inquiry.

**Shri Nath Pal (Rajapur):** There is a little confusion. I am afraid, Mr. Speaker, there is a growing incidence of cases of confused identity which may be inadvertent examples of impersonation. Of course, they are ending in a happy consummation because

of your generosity. There was the confused identity of Mr. Raja Ram. I also find that there was a mistake about my friend. The name of Mr. Hem Raj is here, but Mr. Hem Barua stood up.

**Mr. Speaker:** That has been corrected in my list.

**Shri Hem Barua:** I have been promoted from a backward State to an advanced State; that too, to a beautiful valley like Kangra. Again I have been promoted from a rice-eating area to a wheat-eating area.

12.27 hrs.

#### PAPER LAID ON THE TABLE

DEFENCE OF INDIA (AMENDMENT)  
RULES, 1966

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): On behalf of Shri Hathi, I beg to lay on the Table a copy of the Defence of India (Amendment) Rules, 1966, published in Notification No. G.S.R. 264 in Gazette of India, dated the 16th February, 1966, under section 41 of the Defence of India Act, 1962. [Placed in Library, See No. LT-6786/66].

12.27½ hrs.

#### MESSAGES FROM RAJYA SABHA

**Secretary:** Sir, I have to report the following messages received from the Secretary of Rajya Sabha:—

- (1) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Indian Tariff (Amendment) Bill, 1966 which was passed by the Lok Sabha at its sitting held on the 9th March, 1966, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no